

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 99(ND)/11

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

**NAME OF THE COMPANY: Sh. B. N. Mehta Vs. M/s. P. G. T. Components
Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Saurabh Kalia & Ms. Shuchi Sejwar, Advocates for the Petitioner.			
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ORDER

In view of the Bench sitting at 11:30 a.m., a request for
adjournment is being made. At request, adjourned to 8th February, 2018. ✓

-S-d-1

(Deepa Krishan)
Member (T)

-S-d-1

(Ina Malhotra)
Member (J)